

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2586
ANSWERED ON:10.08.2010
LAND ACQUISITION FOR HIGHWAY PROJECTS
Semmalai Shri S.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has any policy of acquisition of area for four lanes whereas the project is meant for two lanes only; and
- (b) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R. P. N. SINGH)

(a) &(b) Yes, Sir. Land acquisition for Right of Way (ROW) of a minimum of 60 meters is to be done for all projects under National Highways Development Projects (NHDP), except in the State of Kerela where ROW of 45 meters has been specified.